Shri B. N. Kureel: Shri Vishwa Nath Pandey Shri H. C. Soy: Shri S. M. Banerjee: Shri Hukum Chand Kachhaviaya: Shri Bargi: Shri M. Rampure: Shri D. D. Mantri:

Will the Minister of Finance be pleased to state:

(a) wheher the Enforcement Directorate has caused the houses of certain film artistes in Bombay to be searched for alleged violation of Foreign Exchange Regulations and for unearthing unaccounted money during the fourth week of August, 1964, and

(b) if so, how much cash and gold had been seized during this enforcement action and how many film actors' houses were searched?

The Minister of Planning (Shri B. **R. Bhagat):** (a) and (b). Officers of the Enforcement Directorate, Ministry of Finance searched the houses of 7 film artistes in Bombay for the violation of Foreign Exchange Regulations and seized foreign currency of different denominations including 393 gold travellers' cheques sovereigns and valued at £1785. In addition Indian currency amounting to Rs 33,13,000/-. 1772 grams of gold, documents and other miscellaneous articles have also been seized.

Family Planning.

ſ	Dr. L. M. Singhvi:
	Shri D. C. Sharma:
1	Shri Vishram Prasad:
1	Shri Hem Raj:
•110.	Shri P. R. Chakraverti:
1	Shri K. N. Tiwary:
	Shri Kashi Ram Gupta:
Í	Shri Balmiki:
j	Shri Basappa:
	Shri E. Madhusudan Rao:

Will the Minister of **Health** be pleased to state:

(a) whether targets of family planning and control of population growth programme are to be proposed to be radically revised.

(b) whether it is a fact that 70 per cent of the allocation of Rs. 27 crore for the Third Plan period remains unutilised; and

(c) the steps proposed to be taken to achieve substantial progress in this field?

The Minister of Health (Dr. Sushila Nayar): (a) The goal of family planning programme is to reduce the birth rate in India to 25 per 1000 population a_s early a_s possible. This target is not proposed to be radically revised.

(b) Plan provision of Rs. 2697.87 lakhs has been made for family planning programme during the Third Five Year Plan period (including Rs. $2000\ lakh_{S}$ in the Centre). The provision for the period April, 1961 to June, 1963, was Rs. 618.5 lakhs at the Centre and Rs. 181.91 lakhs in the States. The estimated expenditure for the same period is Rs. 435.61 lakhs at the Centre and Rs. 152.10 lakhs in the States. It will be seen that the percentage of the utilisation of funds is 70.4% at the Centre and 83.6% the States.

(c) The Family Planning Programme has since been re-organised with effect from the 4th October, 1963.

Extension of C. G. H. Scheme in Delhi

Shri Surendra Paj Singh: Shri S. M. Banerjee: Shri M. N. Swamy: Dr. Saradish Roy: Shri P. Kunhan: Shri Imbichibava: Shri Rameshwar Tantia: *111 . Shri Bishanchander Seth: Shri B. P. Yadava: Shri Dhaon: Shrimati Savitri Nigam: Shri D. C. Sharma: Shri P. K. Deo: Shri Solanki: Shri Vishwa Nath Pandey: Shri E. Madhusudan Rao:

Will the Minister of Health bepleased to state:

(a) whether it is a fact that a new scheme has been formulated to extend

the Central Government Health Scheme to non-Government employees in some selected colonies in the Capitai; and

(b) if so, when it is likely to be implemented and the main details thereof?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The C.G.H. Scheme as applicable to Central Goverment servents in Delhi has been extended to the members of the public in four selected areas namely. Andrews Ganj, Kidwai Nagar, Laxmibai Nagar and Moti Bagh, as an experimental measure. The scheme has started functioning with effect from the 1st July, 1964. It will provide facilities on a contributory basis to those who join the scheme. The rate of contribution is Rs. 18.40 per annum per individual subject to a maximum of Rs. 92.00 per annum for the whole family as defined in the Rules.

Search of a Foreign Firm's Office Shri Yashpal Singh: Shri Shri Mohan Swarup: Shri S. M. Banerjee: Shri D. D. Mantri: Shri Indrajit Gupta:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that premises of a foreign firm were searched by the enforcement Directorate in Calcutta on 4th June, 1964, for alleged contravention of Foreign Exchange Regulations Act;

(b) if so, the name of the firm; and

(c) the result of the search?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes, sir.

(b) and (c). Documents of incriminating nature were seized. Investigation is continuing and show cause notices have been served on the parties. Pending completion of these enquiries it is considered desirable not to give the names of the firms. Land Reforms

•113. {	Shri P. C. Borooah: Shrimati Savitri Nigam: Shri S. C. Samanta: Shri M. L. Dwivedi: Shri A. K. Gopalan: Shri Namblar: Shri Imbichibava: Shri Yashpal Singh: Shri Surendra Pal Singh: Shri P. R. Chakraverti: Shri D. D. Puri: Shri D. D. Puri: Shri Kolla Venkajah: Shri J. P. Jyotishi: Shri J. P. Jyotishi:
	Shri D. C. Sharma:
	Shri P. Venkatasubbaiah:

Will the Minister of Planning be pleased to state:

(a) the observations and recommendations made at the meeting of the Land Reforms Implementation Committee held on the 25th June, 1964; and

(b) the decisions taken by Government in the light of the same?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). A statement is placed on the Table of the House. [Placed in Library. See No. LT-3060/64].

British Loan

1	Shri Vishram Prasad:
	Shri P. C. Borocah:
+114. 🗸	Shri Vishram Prasad: Shri P. C. Borooah: Shri P. R. Chakraverti: Shri Tridib Kumar Chaudhuri:
	Shri Tridib Kumar
(Chaudhuri:
ĺ	Shri Rama Chandra Mallick:
	-

Will the Minister of Finance be pleased to state:

(a) whether an agreement for a British loan of \pounds 10 millions to India has been signed recently;

(b) if so, the terms of the loan; and
(c) the projects which are to b^{*}
financed with this loan?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes; Sir.

(b) The loan agreement provides